

ITEM NO.1 Court 4 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA 70819/2020 in Criminal Appeal No(s). 1401/2012

SUBED ALI

Appellant(s)

VERSUS

THE STATE OF ASSAM

Respondent(s)

(I.A NO. 70819/2020 GRANT OF BAIL TO BE LISTED)

Date : 07-08-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s) Mr. Gaurav Agrawal, Adv.
Ms. Charu Ambwani, Adv.
Mr. Tayenjam Momo Singh, AOR

For Respondent(s) Mr. Debojit Borkakati, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 70819/2020:

List this I.A. along with the Criminal Appeal for final
hearing on Tuesday, the 8th September, 2020.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER